

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 7
(IB)-450(PB)/2018

IN THE MATTER OF:

M/s. Nupur Finvest Pvt. Ltd. Petitioner/Applicant
Vs.
M/s. IVR Prime IT. SEZ Pvt. Ltd. Respondent

Order under Section 7 of Insolvency and Bankruptcy Code, 2016 (CIRP)

Order delivered on 18.01.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhirup Dasgupta, Mr. Ishaan Duggal
For the RP : Mr. Aditya Gauri, Mr. Amar Vivek
For the SRA : Mr. Abhishek Anand

ORDER

IA-2878/2022, CA-1257/2020, IA-2561/2021, IA-4032/2021

Ld. Counsel Mr. Abhishek Anand appeared on behalf of the SRA and stated that the clarifications have been sought by this bench in IA-2878/2022 which is listed for 06.02.2023.

Accordingly, list the matter alongwith all the pending applications on 06.02.2023.

-Sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd-

(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)